

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**RA No. 190/2018  
OA No.4325/2017  
MA No. 5322/2018**

this the 29<sup>th</sup> day of April, 2019

**Hon'ble Mr. V. Ajay Kumar, Member(J)**  
**Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Ms. Priya Sandhu  
W/o Shri G.C. Sandhu  
R/o House No.1/627, Gali No.11,  
Nehru Vihar, Delhi-110094  
Age about 57 years,  
Working as Junior Librarian (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006 (Presently at Br.No.4, Tri Nagar).

2. Gaurav Sharma,  
S/o Shri N.K. Sharma,  
R/o 864, Gali Beri Wali,  
Sita Ram Bazar, Delhi-110006  
Age about 31 years,  
Working as Computer Operator (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

3. Vishal Phull,  
S/o Late Shri B.B. Phull,  
R/o J-32, Second Floor,  
West Patel Nagar,  
New Delhi-110008  
Age about 33 years  
Working as Sr. Library Attendant (Group 'C'),

At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006

4. Om Prakash Prajapati,  
S/o Shri Banwari Lal,  
R/o RZC-1/86, Nihal Vihar,  
Nangloi, Delhi-110041  
Age about 47 years,  
Working as Computer Operator (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006 (Presently at Br.21, Sec 8, Rohini)

5. Deepak Vashisht  
S/o Shri S.N. Vashisht,  
R/o A-3/8, Sector-11, Rohini,  
Delhi-110085  
Age about 34 years  
Working as Counter Clerk (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

6. Shammi Kapoor,  
S/o Shri O.P. Kapoor,  
R/o D-226, First Floor,  
Jhilmil Colony, Shahdara,  
Delhi-110095  
Age about 55 years  
Working as Sr. Library Attendant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

7. Om Prakash Dagar,  
S/o Late Narayan Singh,  
R/o 245, Ujwa South West,  
Delhi-110073

Age about 51 years  
Working as Sr. Library Attendant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006 (Presently at Br.21, Sec 8, Rohini).

8. Ms. Krishna Kaur,  
W/o S. Charanjit Singh,  
R/o D-1/96, Vishnu Garden,  
New Delhi-110018  
Aged about 51 years  
Working as Sr. Library Attendant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006 (Presently at Br.05, Krishna Garden).

9. Ms. Rekha Jain,  
W/o Late Shri Jawahar Lal Jain,  
R/o 214, MCD Flats, Double Storey,  
Nimri Colony, Near Ashok Vihar,  
Delhi-110052  
Age about 57 years,  
Working as Technical Assistant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

10. Ms. Bala Garg,  
W/o Shri Anil Kumar Gupta,  
R/o A-55, Kewal Park Extension,  
Azadpur, Delhi-110033  
Age about 51 years  
Working as Technical Assistant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

11. Mrs. Sheela Devi,  
W/o Shri Gyanendra Singh,

R/o C-1/204, Sector-16, Rohini,  
Delhi-110089  
Age about 59 years,  
Working as Technical Assistant (Group 'C'),  
At Hardayal Municipal Public Library,  
Gandhi Maidan, Chandni Chowk,  
Delhi-110006.

(By Advocate : Shri Yogesh Kumar Mahur)

Versus

1. Hardayal Municipal Public Library,  
Through its Secretary,  
Gandhi Ground, Chandni Chowk,  
Delhi-110006

2. North Delhi Municipal Corporation,  
Through its Commissioner/Mayor,  
Civic Centre, Dr. S.P. Marg,  
New Delhi.

3. South Delhi Municipal Corporation  
Through its Commissioner/Mayor,  
Civic Centre, Dr. S.P. Marg,  
New Delhi.

4. East Delhi Municipal Corporation,  
Through its Commissioner/Mayor,  
419, Udyog Sadan,  
Parparganj, Delhi-110094. .. Respondents

(By Advocates: Shri Manjeet Singh Reen and Mrs. Anupama Bansal)

**ORDER** (Oral)

**By Hon'ble Mr. V. Ajay Kumar, Member (J):**

Mr. Yogesh Kumar Mahur, learned counsel for the review applicants, submits that he may be permitted to withdraw the instant Review Application with liberty to avail other remedies in accordance with law.

2. The instant RA is dismissed as withdrawn with liberty as aforesaid.

Pending MA No. 5322/2018 also stands disposed of.

**(Nita Chowdhury)**  
**Member (J)**

**(V. Ajay Kumar)**  
**Member (A)**

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